

ITEM NO.801

COURT NO.7

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET. (C) Nos.184-198/2015 In SLP(C) Nos.14964-14978/2014

LEKHRAJ MEGHJI SOLANKI AND ANR.

Petitioner(s)

VERSUS

RAM SANBHEE BABULAL AND ORS.

Respondent(s)

With CONMT.PET. (C) Nos.219-281/2015 In SLP(C) Nos.15007-15069/2014

CONMT.PET. (C) Nos.204-217/2015 In SLP(C) Nos.14980-14993/2014

Date : 31-08-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Ms. Abha R. Sharma, AOR (Mentioned by)

For Respondent(s) Mr. Yadav Narendra Singh, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list these matters on 20.09.2017.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
BRANCH OFFICER